

विभाग में स्थापित राजभाषा कार्यान्वयन समिति बैंकों में हिन्दी के प्रभावी प्रयोग पर ध्यान रखती है। साथ ही बैंकों में भी इसी प्रकार की समितियाँ गठित की जा चुकी हैं। जनता से सम्पर्क के सभी स्तरों पर हिन्दी को लागू करने पर ध्यान केन्द्रित किया जा रहा है। बैंकों ने साइन बोर्ड, काउन्टर बोर्ड, प्ले-कार्ड, पे-इन-स्लिप, चैक बुक, लेटर हैड आदि में हिन्दी का प्रयोग प्रारम्भ कर दिया है। चैक आदि पर हिन्दी में हस्ताक्षर भी बिना किसी अतिरिक्त औपचारिकता के स्वीकार किये जाते हैं। बैंक अधिकाधिक मात्रा में विभिन्न द्विभाषी फार्मों को भी चालू कर रहे हैं।

†[THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): The Official Languages Act as amended and the various instructions issued by the Ministry of Home Affairs on the introduction of Hindi are being implemented in the Nationalised Banks. The Official Languages Implementation Committee set up in the Department of Banking keeps a watch on the progressive use of Hindi in the Banks. Similar committees have been set up in the Banks as well. Efforts are being concentrated on introducing Hindi at all points of contact with the public. The banks have already started using Hindi for sign boards, counter boards, placards, pay in slips, cheque books, letter-heads etc. The signatures in Hindi on cheques etc. are accepted without any additional formality. The banks are also introducing various bilingual forms in increasing number.]

Alleged mis-use of import licences by Jaipur Metals and Electricals Ltd. Jaipur

199. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that enquiries are going on against M/s. Jaipur Metals and Electricals Ltd. Jaipur for alleged misuse of import licences;

†[]English translation.

(b) if so, the progress made in this regard; and

(c) by when the enquiries are likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) to (c) There were enquiries regarding alleged mis-use of copper imported by M/s. Jaipur Metals & Electricals Ltd., Jaipur. The enquiry report has been received and is under consideration.

Temple Bay at Mahabalipuram

200. SHRI JAGJIT SINGH ANAND: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a part of the newly-built Temple Bay at Mahabalipuram was damaged twice due to fire and caving in, in June, 1975;

(b) whether the assets of the Temple Bay were insured against risks of fire, burglary etc.;

(c) whether Government have ordered an inquiry into the causes of the damage; and

(d) if so, the amount of loss through these mishaps and the findings of the inquiry?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION: (SHRI SURENDRA PAL SINGH): (a) in June, 1975 there were two incidents in the Temple Bay at Mahabalipuram: one of fire in the renovated reception area of the old block and the other of collapse of the false ceiling in the newly-built restaurant.

(b) The assets of the Temple Bay were not insured on the dates of the incidents against risks of fire, burglary, etc. The insurance cover has, however, since been taken.

(c) The causes of the incidents are under investigations by the Tamil

Nadu State Police. An Enquiry Committee has also been set up by the India Tourism Development Corporation.

(d) The loss in the two incidents of fire and collapse of false ceiling is estimated at Rs. 65,400/-. The findings of the State Police and Enquiry Committee are not yet available.

Special audit party deputed to go into the affairs of I.T.D.C.

201. SHRI JAGJIT SINGH ANAND: Will the Minister of FINANCE be pleased to state:

(a) whether a special audit party was deputed by the office of the Comptroller and Auditor General to go into the functioning of India Tourism Development Corporation in 1973-74 for submitting a report on 'Appraisal of ITDC' when it was also being examined by the Committee on Public Undertakings;

(b) whether it is a fact that the committee on Public Undertakings have already submitted their report on the working of ITDC, whereas the special audit party of the C&AG have not so far submitted their report; and

(c) if so, the reasons for the delay in submitting the report by the special audit party?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) No special audit party as such was deputed by the Comptroller & Auditor General's office to look into the functioning of the India Tourism Development Corporation in 1973-74 for submitting a report on appraisal of the Corporation. However, the India Tourism Development Corporation is one of the undertakings selected during 1973-74 for review by the Audit Board. The Committee on Public Undertakings also selected ITDC for examination during 1973-74.

(b) and (c). The Committee on Public Undertakings brought out their report (51st Report—5th Lok Sabha) in April, 1974. The Action Taken Report of the Committee was also published in March, 1975 (61st Report—5th Lok Sabha). As the report of the Comptroller and Auditor General is examined by the Committee on Public Undertakings, which had examined the undertaking only recently, preparation of report on this Undertaking has been given a slightly low priority. The review report, which is under preparation, will be included in the report of the Comptroller & Auditor General Union Government (Commercial) in due course for submission to the President under Article 151 of the Constitution.

राष्ट्रीयकृत बैंकों का कार्यकरण

202. श्री जगदीश प्रसाद माथुर : क्या वित्त मंत्री यह बताने की कृप करेंगे कि :

(क) क्या सरकार ने राष्ट्रीयकृत एवं अराष्ट्रीयकृत बैंकों के कार्यकरण के सम्बन्ध में कोई सर्वेक्षण किया है ;

(ख) क्या यह सही है कि अराष्ट्रीयकृत बैंकों का कार्य राष्ट्रीयकृत बैंकों की अपेक्षा अधिक बढ़ा है ; और

(ग) यदि हां, तो सरकार राष्ट्रीयकृत बैंकों को अधिक सक्रिय एवं सेवाभावी बनाने के सम्बन्ध में क्या उपाय करने का विचार रखती है ?

†[Working of nationalised banks]

202. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:

(a) whether any survey has been made by Government regarding the working of the nationalised and non-nationalised banks;

†[] English translation.